

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.11
I. A No. 592/2022 & 17 & 33/2023 in
CP (IB) No. 89/BB/2021

IN THE MATTER OF:

State Bank of India ... Petitioner
Vs
Supreme Overseas Exports India Pvt., Ltd., ... Respondent

Order under Section 7 of the I & B Code, 2016

Order delivered on: 17.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Shri Vineeth Reddy
For Financial Creditor : Shri Chintan Chinnappa
For Respondent in IAs No.
592/22, 17/2023 &
R1, 3, & 4 in I.A No.33/2023 : Shri Fazil Ahmed

ORDER

1. Heard the Learned Counsel for the Applicant and Respondents.
2. List all the I.As and C.P on **07.06.2024.**

-Sd-

MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-

K. BISWAL
MEMBER (JUDICIAL)